

\$

ITEM NO.101 (PH)

COURT NO.8

SECTION XVII

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 7950 OF 2002

P.G.INST.OF MEDICAL EDUCATION & RESEARCH

Appellant (s)

VERSUS

JASPAL SINGH & ORS.
(With office report)

Respondent(s)

Date: 30/04/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. Yashraj Singh Deora, Adv.
Mr. T.S. Sabarish, Adv.
for M/s. K.L. Mehta & Co.

For Respondent(s) Mr. Rajat Sharma, Adv.
Mr. Dinesh Verma, Adv.
Mr. A.P. Mohanty, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. Yashraj Singh Deora, learned counsel resumed submissions at
11.25 a.m. and concluded at 12.20 pm. Thereafter, Mr, Rajat Sharma,
learned counsel started his submissions and concluded at 12.30 p.m.

Hearing concluded. Judgment reserved.

[Charanjeet Kaur]
Court Master

[Vijay Dhawan]
Court Master